

15.35 1/2 hrs

DOCTORS AND ENGINEERS (REGULATION OF MIGRATION TO FOREIGN COUNTRIES) BILL*

[English]

SHRI KASHIRAM RANA (Surat): Sir, I beg to move for leave to introduce a Bill to regulate the migration of doctors and engineers to foreign Countries."

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to regulate the migration of doctors and engineers to foreign countries."

The Motion was Adopted.

SHRI KASHIRAM RANA: I introduces the Bill.

15.36 hrs

SPECIAL EDUCATIONAL FACILITIES (FOR CHILDREN OF ECONOMICALLY BACKWARD PARENTS) BILL*

[English]

SHRI KASHIRAM RANA (Surat): Sir, I beg to move for leave to Introduce a Bill to provide for special educational facilities to children of economically backward parents.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for special educational facilities to children of economically backward parents."

The motion was adopted

SHRI KASHIRAM RANA: I introduce the Bill.

15.36 1/2 hrs.

COLLEGE EDUCATION BILL*

[English]

DR. P. VALLAL PERUMAN (Chidambaram): Sir, I beg to move for leave to introduce a Bill to provide for the setting up of adequate number of colleges in every district in the country.

MR. CHAIRMAN: The question is: "That leave be granted to introduce a Bill to provide for the setting up of adequate number of colleges in every district in the country".

The motion was adopted

DR. P. VALLAL PERUMAN: I introduce the Bill.

15.37 hrs.

RESERVATION OF POSTS FOR SCHEDULED CASTES AND SCHEDULED TRIBES (IN GOVERNMENT SERVICES) BILL*

[English]

DR. P. VALLAL PERUMAN (Chidambaram): Sir, I beg to move for leave to introduce a Bill to provide for reservation of posts for Scheduled Castes and Scheduled Tribes in higher category of posts in Government Services.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for reservation of posts for Scheduled Castes and Scheduled Tribes in higher category of posts in Government Services."

The motion was adopted.

DR. P. VALLAL PERUMAN: I introduce the Bill.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL*

(Substitution of New Section for section 115)

[English]

SHRISRIBALLAV PANIGRAHI (Deog-

[Sh. Sriballav Panigrahi]

the Bill.

arh): Sir, I beg to move for leave to introduce a Bill further to amend the Code of Civil Procedure, 1908.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Civil Procedure, 1908."

The motion was adopted.

SHRI SRIBALLAV PANIGRAHI: I introduce the Bill.

15.38 1/2 hrs

CONSTRUCTION WORKERS (REGULATION OF EMPLOYMENT AND CONDITIONS OF SERVICE) BILL*

[English]

SHRI HANNAN MOLLAH (Uluberia): Sir, I beg to move for leave to introduce a Bill to provide for the regulation of employment and conditions of service of construction workers and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the regulation of employment and conditions of service of construction workers and for matters connected therewith."

The motion was adopted.

SHRI HANNAN MOLLAH: I introduce

EMPLOYEES' PROVIDENT FUNDS AND MISCELLANEOUS PROVISIONS (AMENDMENT) BILL*

(Amendment of Section 6A)

[English]

SHRI KASHIRAM RANA(Surat): Sir, I beg to move for leave to introduce a Bill further to amend the Employees' Provident Funds and Miscellaneous Provisions Act, 1952.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce to introduce a Bill further the Employees' Provident Funds and Miscellaneous Provisions Act, 1952."

The motion was adopted.

SHRI KASHIRAM RANA: I introduce the Bill.

15.39 1/2 hrs

OFFICIAL RESIDENCE FOR DIGNITARIES BILL*

[English]

SHRI KASHIRAM RANA(Surat): Sir, I beg to move for leave to introduce a Bill to provide for a permanent residence for persons holding high offices under the Government of India.

MR. CHAIRMAN: The question is: